GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA

UNSTARRED QUESTION NO:1351
ANSWERED ON:08.08.2011
TRADE OF ANIMAL PRODUCTS
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the share of India in the International trade of animal products is negligible;

(b) if so, the reasons therefor;

(c) whether the Government has formulated any plan or proposed to formulate a plan to encourage the export of animal products; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) : The share of India in the International trade of animal products is 0.85%.

b): The share of India in the international trade of animal products is affected by trade distorting subsidies given by developed countries, stipulation of higher sanitary measures than required for protection of human and animal health by developed countries and prevalence and intermittent outbreak of certain diseases such as Foot and Mouth Disease and Avian Influenza respectively in India.

(c)& (d): In order to promote export of Agricultural and Processed Food Products Export Development Authority (APEDA) scheduled products including animal products, APEDA provides financial assistance to its registered exporters under the following schemes:

i. Scheme for Infrastructure Development

ii. Scheme for Market Development

iii. Scheme for Quality Development

iv. Scheme for Research and Development.

v. Transport Assistance Scheme.

In addition to the above, the registered exporters are eligible for other schemes of the Department of Commerce including Duty Entitlement Passbook Scheme (DEPB) and Focus Market Scheme.

Besides, in order to ensure the quality of exports of meat and meat products, APEDA has registered slaughter houses and meat processing units. As per the current Foreign Trade Policy, export is allowed only from APEDA registered abattoirs and meat processing plants.